

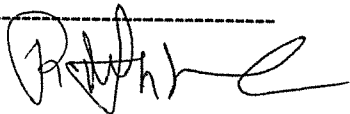
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30/04/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/207/2019  
NAME OF THE PETITIONER : M.G.HELEN & 2 OTHERS  
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	R. Neethi Perumal	Counsel for Respondent	
	S. Ravi	Counsel for Petitioner For. S. Aravind	

ORDER

At request of the parties, list this matter on 07.06.2019.

-sd-  
(S.VIJAYARAGHAVAN)  
Member (Technical)

-sd-  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)